

## West Tripura Judicial District

**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2019**

### Court- wise pendency of Cases as on 30.11.2019

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri S. Datta Purkayastha,</b> District and Sessions Judge, Agartala	710	137	<b>847</b>
2	ADJ., (Court No. 2), Agartala (Vacant), charge remains with <b>Sri G. Das,</b> ADJ, Agartala	696	228	<b>924</b>
3	<b>Sri A. Pandey,</b> ADJ., (Court No. 3), Agartala	0	132	<b>132</b>
4	ADJ., (Court No. 4), Agartala, (Vacant), charge remains with <b>Sri S. Datta Purkayastha,</b> DJ, West Tripura, Agartala	691	168	<b>859</b>
5	<b>Sri Gobinda Das,</b> ADJ., (Court No. 5), Agartala	152	179	<b>331</b>
6	<b>Sri S. B. Datta,</b> Judge, Family Court, Agartala	379	206	<b>585</b>
7	<b>Sri P. Kumar,</b> Addl. Judge, Family Court, Agartala	375	259	<b>634</b>
8	<b>Smt. Mou Banerjee,</b> CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	339	17	<b>356</b>
9	<b>Sri Subhadeep Saha,</b> CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	347	14	<b>361</b>
10	<b>Smti S. Mukherjee,</b> CJM-cum-Civil Judge (Sr. Div), Agartala	110	543	<b>653</b>
11	<b>Sri Sarbajeet Choudhury,</b> Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	134	1176	<b>1310</b>
12	<b>Smt. Jumili Debbarma,</b> CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	164	476	<b>640</b>
13	<b>Smti Yashvi Taneja,</b> CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	83	650	<b>733</b>
14	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala (Vacant), charge Remains with <b>Smti M. Das,</b> JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	22	0	<b>22</b>
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant), charge remains with <b>Sri Sanjan Lal Tripura,</b> JM., First Class-cum-Civil Judge (Jr. Div), Court No. 6, Agartala	0	0	<b>0</b>
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala(Vacant), charge remains with <b>Sri Sanjan Lal Tripura,</b> JM., First Class-cum-Civil Judge (Jr. Div), Court No. 6, Agartala	26	374	<b>400</b>
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala(Vacant), charge remains with <b>Sri Sanjan Lal Tripura,</b> JM., First Class-cum-Civil Judge (Jr. Div), Court No. 6, Agartala	21	587	<b>608</b>
18	<b>Smti Mitra Das,</b> JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	28	777	<b>805</b>
19	<b>Sri Sanjan Lal Tripura,</b> JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	24	654	<b>678</b>
<b>Total</b>		<b>4301</b>	<b>6577</b>	<b>10878</b>

### Station-wise pendency of Cases as on 30.11.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3547	6112	<b>9659</b>
<b>Total</b>		<b>3547</b>	<b>6112</b>	<b>9659</b>
2	Family Court, Agartala	379	206	<b>585</b>
3	Addl. Judge, Family Court, Agartala	375	259	<b>634</b>
<b>Grand Total</b>		<b>4301</b>	<b>6577</b>	<b>10878</b>

## Gomati Judicial District

**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2019**

### Court- wise pendency of Cases as on 30.11.2019

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri A. K. Nath,</b> District and Sessions Judge, Udaipur	200	80	<b>280</b>
2	<b>Sri Sankar Lal Dutta,</b> Additional District and Sessions Judge, Udaipur	238	94	<b>332</b>
3	<b>Smti Sankari Das,</b> Judge, Family Court, Udaipur	99	191	<b>290</b>
4	<b>Sri R. Bhattacharjee,</b> CJ (Sr.Div) & ASST. SJ., Udaipur	120	11	<b>131</b>
5	<b>Sri Dharmendu Das,</b> CJM-cum-Civil Judge (Sr. Div), Udaipur	37	149	<b>186</b>
6	<b>Smti Tanusree Debnath,</b> CJ (Jr. Div)-cum- JM. First Class, Udaipur	18	176	<b>194</b>
7	<b>Smti Dorothi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	9	127	<b>136</b>
8	<b>Smt. Archana Reang</b> JM., 2nd Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	6	103	<b>109</b>
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, ( <b>Vacant</b> ), charge remains with <b>Sri Satyajit Das</b> , CJ (Jr. Div) & JM First Class, Amarpur	0	0	<b>0</b>
10	<b>Sri Satyajit Das,</b> CJ (Jr. Div) & JM First Class, Amarpur	5	319	<b>324</b>
<b>Total</b>		<b>732</b>	<b>1250</b>	<b>1982</b>
<b>Station-wise pendency of Cases as on 30.11.2019</b>				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	628	740	<b>1368</b>
2	Amarpur	5	319	<b>324</b>
<b>Total</b>		<b>633</b>	<b>1059</b>	<b>1692</b>
3	Family Court, Udaipur	99	191	<b>290</b>
<b>Grand Total</b>		<b>732</b>	<b>1250</b>	<b>1982</b>

**South Tripura Judicial District****Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2019****Court- wise pendency of Cases as on 30.11.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri U Choudhuri,</b> District and Sessions Judge, Belonia	634	173	<b>807</b>
2	<b>Smti Hena Begam,</b> Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	40	47	<b>87</b>
3	<b>Sri S.K. Singh,</b> CJM-cum-Civil Judge (Sr. Div), Belonia	17	398	<b>415</b>
4	<b>Sri Saikat Das,</b> CJ (Jr. Div)-cum-JM First Class, Belonia	154	439	<b>593</b>
5	<b>Smt. Madhumita Biswas,</b> JM., 2nd Class-cum-Civil Judge (Jr. Div), Belonia	80	444	<b>524</b>
6	<b>Sri Rajarshi Chakraborty,</b> SDJM-cum-Civil Judge (Jr. Div), Sabroom	5	79	<b>84</b>
7	<b>Smt. Swastika Das,</b> CJ (Jr. Div)-cum-JM., 2nd Class, Sabroom	20	102	<b>122</b>
<b>Total</b>		<b>950</b>	<b>1682</b>	<b>2632</b>

**Station-wise pendency of Cases as on 30.11.2019**

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	925	1501	<b>2426</b>
2	Sabroom	25	181	<b>206</b>
<b>Grand Total</b>		<b>950</b>	<b>1682</b>	<b>2632</b>

<b>Unakoti Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2019</b>				
<b>Court- wise pendency of Cases as on 30.11.2019</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Jesthamani Murasing,</b> District and Sessions Judge, Kailashahar	128	80	<b>208</b>
2	<b>Smti Sudipta Choudhury,</b> Additional District and Sessions Judge, Kailashahar	24	69	<b>93</b>
3	<b>Sri Arindam Pal,</b> Judge, Family Court, Kailashahar	69	125	<b>194</b>
4	<b>Sri Mridul Chakraborty,</b> CJ (Sr.Div) & ASST. SJ., Kailashahar	64	2	<b>66</b>
5	<b>Sri Purandar Prasad Paul,</b> CJM-cum-Civil Judge (Sr. Div), Kailashahar	61	353	<b>414</b>
6	<b>Sri Raja Gupta,</b> CJ (Jr. Div)-cum- JM First Class, Kailashahar	100	296	<b>396</b>
7	<b>Sri Ramyangshu Shekhar Bhattacharjee,</b> JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1)	41	293	<b>334</b>
8	<b>Smt. Papri Debbarma,</b> JM., 2nd Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	22	206	<b>228</b>
<b>Total</b>		<b>509</b>	<b>1424</b>	<b>1933</b>
<b>Station-wise pendency of Cases as on 30.11.2019</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Kailashahar	440	1299	<b>1739</b>
<b>Total</b>		<b>440</b>	<b>1299</b>	<b>1739</b>
2	Family Court , Kailashahar	69	125	<b>194</b>
<b>Grand Total</b>		<b>509</b>	<b>1424</b>	<b>1933</b>

## North Tripura Judicial District

**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2019**

### Court- wise pendency of Cases as on 30.11.2019

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri Gautam Sarkar,</b> District and Sessions Judge, Dharmanagar	371	287	<b>658</b>
2	<b>Sri Ramdas Chattopadhyay,</b> CJ (Sr.Div) & ASST. SJ., Dharmanagar	117	9	<b>126</b>
3	<b>Sri V. P. Debbarma,</b> CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	106	525	<b>631</b>
4	CJ (Jr. Div)-cum- JM., First Class, Dharmanagar (Vacant), charge remains with Smt. Anindita Deb Ray, JM, First Class- cum-Civil Judge (Jr. Div), Dharmanagar	207	496	<b>703</b>
5	<b>Smti Anindita Deb Ray,</b> JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	67	446	<b>513</b>
6	SDJM-cum-Civil Judge (Jr. Div) Kanchanpur( <b>Vacant</b> ), charge remains with <b>Sri Amarjit Dey,</b> CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	1	256	<b>257</b>
7	<b>Sri Amarjit Dey,</b> CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	5	189	<b>194</b>
<b>Total</b>		<b>874</b>	<b>2208</b>	<b>3082</b>

### Station-wise pendency of Cases as on 30.11.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	868	1763	<b>2631</b>
2	Kanchanpur	6	445	<b>451</b>
<b>Grand Total</b>		<b>874</b>	<b>2208</b>	<b>3082</b>

## Sepahijala Judicial District

**Court-wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2019**

### Court-wise pendency of Cases as on 30.11.2019

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri B. Palit</b> District & Sessions Judge, Sonamura	135	165	<b>300</b>
2	<b>Sri Uttam Hrishidas,</b> CJM-cum-Civil Judge (Sr. Div), Sonamura	142	255	<b>397</b>
3	<b>Sri D. P. Mishra,</b> CJ (Jr. Div)-cum- JM., First Class, Sonamura	75	242	<b>317</b>
4	<b>Smt. Surabhi Shekhar</b> JM., 2nd Class-cum-Civil Judge (Jr. Div), Sonamura	55	305	<b>360</b>
5	<b>Sri Angshuman Debbarma,</b> Additional District & Sessions Judge, Bishalgarh	298	199	<b>497</b>
6	<b>Smti Nandita Bhattacharyya,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	20	853	<b>873</b>
7	<b>Smt. Chhandita Debnath,</b> CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	54	744	<b>798</b>
<b>Total</b>		<b>779</b>	<b>2763</b>	<b>3542</b>

### Station-wise pendency of Cases as on 30.11.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	407	967	<b>1374</b>
2	Bishalgarh	372	1796	<b>2168</b>
<b>Grand Total</b>		<b>779</b>	<b>2763</b>	<b>3542</b>

**Khowai Judicial District****Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2019****Court- wise pendency of Cases as on 30.11.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri P. K. Dutta,</b> District and Sessions Judge, Khowai	148	292	<b>440</b>
2	Judge, Family Court, Khowai (vacant), charge remains with <b>Sri P.Kumar,</b> Addl. Judge, Family Court, Agartala	60	38	<b>98</b>
3	<b>Sri Subhra Nath,</b> CJM-cum-Civil Judge (Sr. Div), Khowai	57	342	<b>399</b>
4	<b>Smti Ishika Dan,</b> CJ (Jr. Div)-cum- JM., First Class, Khowai	28	171	<b>199</b>
5	<b>Smti Deepa Bhattacharya,</b> JM., First Class-cum-Civil Judge (Jr. Div), Khowai	14	379	<b>393</b>
<b>Total</b>		<b>307</b>	<b>1222</b>	<b>1529</b>

**Station-wise pendency of Cases as on 30.11.2019**

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	<b>247</b>	<b>1184</b>	<b>1431</b>
2	Judge, Family Court, Khowai	60	38	<b>98</b>
<b>Total</b>		<b>307</b>	<b>1222</b>	<b>1529</b>

## Dhalai Judicial District

**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2019**

### Court- wise pendency of Cases as on 30.11.2019

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri D. M. Jamatia,</b> District and Sessions Judge, Ambassa	57	279	<b>336</b>
2	Additional District and Sessions Judge, Dhalai Judicial District, Ambassa ( <b>Vacant</b> ), charge remains the District and Sessions Judge, Dhalai Judicial District, Ambassa	0	0	<b>0</b>
3	<b>Sri Sanjoy Bhattacharjee,</b> Judge, Family Court, Ambassa,	10	8	<b>18</b>
4	<b>Sri Debashis Kar,</b> Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa	29	4	<b>33</b>
5	<b>Sri Manabendra Debbarma,</b> CJM-cum-Civil Judge (Sr. Div), Ambassa	15	70	<b>85</b>
6	<b>Sri Ramanuj Bhattacharjee,</b> CJ (Jr. Div)-cum- JM., First Class, Ambassa	11	66	<b>77</b>
7	<b>Sri Hrishikesh Chakrabarti,</b> Additional District & Sessions Judge, Kamalpur	75	134	<b>209</b>
8	<b>Smt. Lopamudra Dasgupta,</b> SDJM-cum-Civil Judge (Jr. Div) Kamalpur	3	262	<b>265</b>
9	<b>Smt. Jekashmee Debbarma,</b> CJ (Jr. Div)-cum-JM., First Class, Kamalpur	24	376	<b>400</b>
10	<b>Sri Dulal Kanti Sukla Das,</b> SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	8	127	<b>135</b>
11	<b>Sri Abhijit Adhikari,</b> Civil Judge (Jr. Div)-cum- J.M. 2nd Class, Longtharai Valley	6	48	<b>54</b>
12	<b>Sri Saamyajyoti Debnath,</b> SDJM-cum-Civil Judge (Jr. Div)., Gandacherra	0	22	<b>22</b>
13	<b>Sri G. K. Shahi,</b> Civil Judge (Jr. Div)-cum- J.M. 2nd Class., Gandacherra	0	20	<b>20</b>
<b>Total</b>		<b>238</b>	<b>1416</b>	<b>1654</b>
<b>Station-wise pendency of Cases as on 30.11.2019</b>				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	112	419	<b>531</b>
2	Kamalpur	102	772	<b>874</b>
3	Longtharai Valley	14	175	<b>189</b>
4	Gandacherra	0	42	<b>42</b>
<b>Total</b>		<b>228</b>	<b>1408</b>	<b>1636</b>
5	Family Court, Ambassa	10	8	<b>18</b>
<b>Grand Total</b>		<b>238</b>	<b>1416</b>	<b>1654</b>



**District-wise pendency of cases as on 30.11.2019**

1	West Tripura Judicial District, Agartala	4301	6577	<b>10878</b>
2	Gomati Judicial District, Udaipur	732	1250	<b>1982</b>
3	South Tripura Judicial District, Belonia	950	1682	<b>2632</b>
4	Unakoti Judicial District, Kailashahar	509	1424	<b>1933</b>
5	North Tripura Judicial District, Dharmanagar	874	2208	<b>3082</b>
3	Sepahijala Judicial District, Sonamura	779	2763	<b>3542</b>
7	Khowai Judicial District, Khowai	307	1222	<b>1529</b>
8	Dhalai Judicial District, Ambassa	238	1416	<b>1654</b>
<b>Total</b>		<b>8690</b>	<b>18542</b>	<b>27232</b>